Written Answers to

in more than 340 procurement centers in 92 districts across 11 cotton growing States in the country. Apart from CCI, in Maharashtra, the Maharashtra State Co-operative Cotton Growers Marketing Federation Limited (MSCCGMFL) has also been assigned the role of MSP procurement of Cotton.

Cotton exports from the country are under Open General License (OGL). India is also looking for export of Cotton to the various cotton deficit countries. Export of Cotton to other countries such as Vietnam, Taiwan, South Korea, Malaysia, Italy and Ethiopia are showing positive growth.

Setting up of Industrial Development Centres in MP

- †182. DR. VIJAYLAXMI SADHO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government proposes to set up Industrial Development Centres in Madhya Pradesh;
- (b) if so, the name-wise and place-wise details of Industrial Development Centres set up in the State so far; and
 - (c) the details of the amount allocated for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) Yes Sir. Department of Industrial Policy and Promotion (DIPP) has sanctioned two projects in Madhya Pradesh at Industrial Area, Sitapur, (Morena) and Industrial Area, Ujjaini (Dhar) under Modified Industrial Infrastructure Upgradation Scheme (MIIUS).

(b) and (c) The details of the above projects are as follows:

(Amount in ₹ in crore)

Name and Place of the Project		Date of	Project	Approved	1st Instalment
		Approval	Cost	Central	released on
				Grant	30.03.2015
1.	Industrial Area, Sitapur, Morena	05/03/2015	75.00	12.75	3.825
2.	Industrial Area, Ujjaini, Dhar	05/03/2015	44.88	11.50	3.45

Functioning of Rubber Board

183. SHRI K.N. BALAGOPAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

[†]Original notice of the question was received in Hindi.

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- whether Rubber Board is a functioning Board now;
- if not, what is the position taken by Government to constitute the Board; and
- whether Rubber Board is having a full time Chairperson now?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The tenure of the previous Board expired on 28 February 2014. As per Rules, the functions of the Board until its reconstitution are discharged by the Chairman within his delegated powers. Steps have been taken for reconstitution of the Board.

Chairman of Spices Board currently has additional charge of the Chairman of the Rubber Board. All statutory and administrative functions of the Board are undertaken by the Chairman.

Increasing export of marine food and spices to African countries

184. SHRI K.N. BALAGOPAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- whether Government is planning to increase the export of marine food and spices to African countries, if so, the details thereof; and
- (b) the details of Government assistance and subsidies given to marine food exporters and spices exporters?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) Yes. African countries are important market destination for Indian marine and spices products. Marine Products Export Development Authority (MPEDA) and Spices Board of India are participating in various fairs and exhibitions to boost Indian export. Recently, MPEDA has participated in the South African International Trade Exhibition in Johannesburg and would be sending trade delegation in 2015 to different African countries with an objective to develop these countries as an alternative market for Indian Seafood. Spice Board is implementing various export development and promotion programmes for spices to increase export of spices from India to African countries with focus on value addition and quality improvement. Spice Board is also participating in major trade fairs and exhibitions in African countries to explore the market and to develop new business contacts.

(b) Details of Government Assistance and Subsidies given to marine food exporters is given in Statement-I (See below). Under the Market Development